

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2582
ANSWERED ON:08.12.2006
STRENGTHENING OF DRUG LAW ENFORCEMENT AGENCIES
Fanthome Shri Francis

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has evaluated performance of the Narcotics Control Bureau in terms of seizure of narcotic drugs and dismantling of clandestine heroin/morphine manufacturing laboratories for the last three years;

(b) if so, the details thereof; and

(c) the steps taken /being taken to strengthen the existing drug law enforcement agencies to combat with increasing drug trafficking in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. S.S. PALANIMANICKAM)

(a) & (b) Yes, sir. The performance of Narcotics Control Bureau (NCB) in terms of seizures of narcotic drugs and dismantling of clandestine heroin/morphine manufacturing laboratories/facilities is continuously evaluated by the government.

Seizures affected by NCB during the last three years (2006 figures up to October 2006) are as under:

(all figures in kg)

S.No. Drug - - 2004 2005 2006(up to Oct.)

1. Opium 20 0 920
2. Heroin 468 260 235
3. Ganja 10520 5572 14900
4. Hashish 394 430 880
5. Cocaine 3 1 200

The number of clandestine heroin/morphine manufacturing laboratories/facilities detected/destroyed by various drug law enforcement agencies in the country are as follows:

Drug 2004 2005 2006
Heroin 3 1 0
Morphine 0 1 1

(c) To strengthen the existing drug law enforcement agencies, the following steps have been taken by the Government:

- (i) Financial assistance provided annually to eligible states for strengthening their narcotics units.
- (ii) Creation of Coastal Police Stations in all coastal states to prevent various crime including narcotics.
- (iii) Declaration of certain agencies as Lead Intelligence Agencies

(LIA) to coordinate and exchange intelligence among the various field agencies.